16

## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP Paulraj

NAME OF THE RESPONDENT(S)

: Store N Move Pvt Ltd

**UNDER SECTION** 

: 241

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

, E. DMOR ALCASH

For Ramalingam Coursel for & Associates RI R49 R5

Presserina Verkent

for APR AMOCINIES

Courtel for Delibbres

J. Shellakumar

T. Saravanan

N. Datchayini

counsel for

R2, R3 + R6

J- Jeel 200

## ORDER

Shri Prasanna Venkat, counsel representing senior counsel for petitioner present. Counsel for respondents present. Counsel for petitioner seeks time stating that his senior is not available. At request, time enlarged. Put up on 18.11.2016 at 10.30 A.M.

(Mohd Sharief Tariq) Member (Judicial)

(Anantha Padmanabha Swamy) Member (Judicial)